

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3313
TO BE ANSWERED ON THE 7TH AUGUST, 2018

INCREASE IN INCOME OF FARMERS

3313. SHRI VIRENDER KASHYAP:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has any proposal to raise the income of farmers of the country by two times by 2022, if so, the details of the results which have been achieved under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), State-wise including Himachal Pradesh, so far;
- (b) whether the Government proposes to wind up Food Corporation of India and create Food Trading Corporation (FTC) to facilitate in stabilising the rise and fall in prices of produce due to less/more production; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): The Government has set a target of doubling of farmers' income by the year 2022. The Government has constituted an Inter-Ministerial Committee under the Chairmanship of Chief Executive Officer, National Rainfed Area Authority, Department of Agriculture, Cooperation and Farmers Welfare to examine issues relating to doubling of farmers' income and recommend a strategy to achieve doubling of farmers' income in real terms by the year 2022.

At present, thirteen draft volumes of 'Strategy for Doubling Farmers' Income by 2022' prepared by the Committee have been uploaded on the website of this Department (<http://agricoop.nic.in/doubling-farmers>) for seeking public opinion.

Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched on 1st July, 2015 with the motto of 'Har Khet Ko Paani' for providing end-to end solutions in irrigation supply chain, viz. water sources, distribution network and farm level applications. PMKSY not only focuses on creating sources for assured irrigation, but also creating protective irrigation by harnessing rain water at micro level through 'Jal Sanchay' and 'Jal Sinchan'. Main components/works under PMKSY are as under:

- Accelerated Irrigation Benefits Programme (AIBP) & Command Area Development & Water Management (CADWM): To focus on faster completion of ongoing Major and Medium Irrigation, including National Projects. Implemented by Ministry of Water Resources, River Development & Ganga Rejuvenation.

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- PMKSY (Har Khet Ko Pani): Source augmentation, distribution, ground water development, lift irrigation, diversion of water from water plenty to water scarce areas, supplementing rain water harvesting beyond IWMP & MGNREGA, repair, restoration, renovation of traditional water bodies implemented by Ministry of Water Resources, River Development & Ganga Rejuvenation.
- PMKSY(Per Drop More Crop): Micro level storage structures, efficient water conveyance & application, precision irrigation systems, topping up of input cost beyond MGNREGA permissible limits, secondary storage, water lifting devices, extension activities, coordination & management. Implemented by Department of Agriculture, Cooperation & Farmers Welfare, Ministry of Agriculture & Farmers Welfare.
- PMKSY (Watershed): Ridge area treatment, drainage line treatment, soil and moisture conservation, water harvesting structure, livelihood support activities and other watershed works. Implemented by Department of Land Resources, Ministry of Rural Development.

Further, during 2016-17, ninety-nine (99) on-going Major/Medium irrigation projects under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) - Accelerated Irrigation Benefits Programme (AIBP), having ultimate irrigation potential of 76.03 lakh ha. and balance estimated cost of Rs.77595 cr. have been prioritized in consultation with States, for completion in phases up to December, 2019 along with their Command Area Development & Water Management (CADWM) works. Funding mechanism through NABARD has been approved by the Government for both Central and State share.

State/year-wise details of Central Assistance released under PMKSY are at **Annexure-I**.

State/year-wise details of physical achievement under PMKSY are at **Annexure-II**

(b) & (c): Government of India has no proposal to wind up Food Corporation of India (FCI) and create Food Trading Corporation. For price Stabilization of wheat and rice, FCI, on the instructions from the Government of India, sells excess stock out of Central Pool through Open Market Sale Scheme (Domestic) in the open market from time to time at predetermined prices.

ANNEXURE-I

Lok Sabha UnStarred Q.No. 3313 for 07.08.2018 regarding “Increase in Income of Farmers”

Funds released under PMKSY during 2015-16 to 2017-18

States	MoWR, RD & GR*			MoRD (DoLR)			(Rs. in Crore) MoA & FW		
	2015-16	2016-17	2017-18	2015-16	2016-17	2017-18	2015-16	2016-17	2017-18
Andhra Pradesh	-	7.46	15.23	86.73	120.96	123.35	206.47	308.69	517.10
Arunachal Pradesh	45.53	20.52	10.26	18.0	23.12	-	2.60	2.0	8.30
Assam	271.65	87.86	375.77	45.0	-	65.09	5.03	11.0	3.00
Bihar	55.62	12.64	55.08	5.00	28.26	19.21	28.60	21.60	12.50
Chhattisgarh	32.77	13.29	29.03	20.0	34.96	33.45	20.30	44.80	55.00
Goa	-	-	-	-	-	-	0.30	0.80	-
Gujarat	482.72	1643.52	2100.96	100.00	115.04	87.51	213.05	274.0	300.00
Haryana	77.39	-	-	6.91	12.82	10.94	34.97	27.0	14.01
HP	1.67	1.13	49.28	20.00	35.40	26.83	7.60	8.50	19.25
J&K	146.01	-	114.05	-	25.59	43.66	4.87	5.40	3.00
Jharkhand	281.62	145.75	305.10	20.0	17.69	-	14.97	30.70	25.00
Karnataka	269.25	166.90	474.76	125.00	145.72	175.69	213.12	229.0	385.00
Kerala	1.93	-	-	20.0	16.62	17.83	8.53	-	25.00
Madhya Pradesh	292.51	377.94	284.06	150.0	129.44	134.84	161.74	121.10	150.00
Maharashtra	312.59	395.05	395.85	250.00	186.95	279.21	107.26	305.80	362.50
Manipur	210.30	147.0	47.65	9.0	11.29	13.84	2.76	3.60	7.50
Meghalaya	72.99	-	47.10	18.0	11.56	8.95	1.43	-	3.30
Mizoram	1.98	-	8.25	8.87	16.06	22.35	3.27	8.10	12.30
Nagaland	61.45	18.50	9.25	27.0	60.84	32.08	2.34	4.50	11.80
Odisha	286.50	492.93	526.28	67.5	91.99	94.48	28.70	39.80	48.00
Punjab	156.97	52.42	-	7.95	-	7.96	43.00	1.18	-
Rajasthan	194.65	45.89	233.65	200.00	199.35	243.59	142.84	129.0	107.50
Sikkim	4.34	-	9.00	6.3	-	1.40	4.86	5.40	4.00
Tamil Nadu	38.49	-	-	75.00	62.36	82.75	129.78	143.50	369.55
Telangana	157.38	545.45	83.14	70.0	-	51.14	111.32	189.0	257.00
Tripura	-	-	-	20.89	27.12	16.66	1.55	-	3.75
Uttar Pradesh	648.38	135.63	65.60	75.0	58.38	63.93	37.51	41.20	55.00
Uttarakhand	121.37	-	32.40	25.68	16.15	9.97	9.60	15.0	27.20
West Bengal	7.56	-	-	10.0	24.06	15.48	4.80	19.90	31.00
Others	-	-	-	-	-	-	2.63	0.60	1.50
Total	4233.64	4309.83	5271.75	1487.83	1471.73	1691.81	1556.23	1991.17	2819.06

*In addition to above, Central Assistance of Rs. 600 cr., Rs. 2514 cr., Rs. 2000 cr. and 1400 cr. was released to Polavaram project of Andhra Pradesh during 2015-16, 2016-17, 2017-18 & 2018-19 (so far) respectively. Further, NABARD has released Rs. 3334 cr., and Rs. 4825.72 cr. in respect of State share during 2016-17& 2017-18 respectively.

ANNEXURE-II

Lok Sabha UnStarred Q.No. 3313 for 07.08.2018 regarding "Increase in Income of Farmers"

Physical achievements under PMKSY during 2015-16 to 2017-18(Area in Th. Ha.)												
States	MoWR,RD&GR						MoRD (DoLR)			MoA&FW		
	IPC created under AIBP & HKKP			CCA covered under CADWM			Addl. Area brought under Irrigation			Area brought under micro-irrigation		
	2015-16	2016-17	2017-18*	2015-16	2016-17	2017-18*	2015-16	2016-17	2017-18*	2015-16	2016-17	2017-18*
Andhra Pradesh	29.11	11.89	10.41	0.00	0.00	0.00	51.58	86.33	67.01	94.10	141.10	186.44
Arunachal Pradesh	2.80	0.00	0.00	0.00	0.00	0.00	0.07	0.13	0.05	0.00	0.00	0.00
Assam	36.00	39.76	5.00	0.00	0.00	0.00	20.57	35.08	10.77	0.00	0.00	0.78
Bihar	13.20	10.31	0.40	0.00	2.24	0.00	3.41	11.26	2.34	5.16	4.23	3.14
Chhattisgarh	13.61	15.40	9.96	2.88	0.00	0.00	4.07	1.77	4.46	8.06	19.23	13.09
Goa	0.00	0.05	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.09	0.12	0.24
Gujarat	185.91	116.50	312.18	258.82	385.28	290.00	0.08	7.76	7.67	142.68	165.95	143.13
Haryana	0.00	0.00	0.00	58.75	0.00	0.00	27.97	3.24	2.02	3.12	5.70	10.69
HP	1.60	1.62	0.00	0.00	0.00	0.00	2.74	1.04	1.05	3.31	0.94	1.20
J&K	8.20	7.00	0.00	5.04	0.00	0.00	0.03	7.93	2.06	4.53	0.00	0.00
Jharkhand	0.00	79.19	0.00	0.00	0.00	0.00	1.10	0.81	0.15	0.00	5.81	1.54
Karnataka	100.31	24.62	81.00	0.00	11.00	11.00	14.81	15.14	16.41	64.22	139.41	236.11
Kerala	0.47	0.07	0.24	0.00	0.00	0.00	6.90	5.54	7.70	0.56	0.31	0.36
Madhya Pradesh	62.84	79.45	72.28	15.81	75.00	85.00	20.32	26.91	25.50	75.22	54.32	38.77
Maharashtra	17.82	57.94	31.49	0.76	19.00	16.00	28.82	15.95	11.56	35.24	106.17	132.83
Manipur	8.00	4.00	3.24	0.00	0.00	0.00	0.25	0.53	0.67	0.00	0.00	0.00
Meghalaya	0.90	0.00	0.00	0.00	0.00	0.00	1.51	1.26	0.18	0.00	0.00	0.00
Mizoram	0.00	0.00	0.00	0.00	0.00	0.00	27.92	16.66	18.49	0.40	0.00	0.00
Nagaland	2.90	0.50	0.00	0.00	0.00	0.00	0.01	0.95	0.81	0.00	0.00	0.00
Odisha	7.76	33.42	17.61	72.66	10.00	24.00	3.86	9.95	19.87	2.91	4.61	3.04
Punjab	2.89	0.00	0.00	82.05	0.00	0.00	3.82	2.03	0.41	1.80	1.95	0.60
Rajasthan	6.48	7.00	7.05	46.22	6.80	7.00	5.72	17.31	14.84	56.35	47.65	48.21
Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.03	0.00	0.77	0.00	0.00
Tamil Nadu	0.00	0.00	0.00	5.14	0.00	0.00	5.03	15.62	18.37	32.29	44.78	105.70
Telangana	69.22	20.82	84.12	0.00	0.00	0.00	9.27	0.01	14.70	39.86	61.98	89.74
Tripura	0.00	0.00	0.00	0.00	0.00	0.00	0.75	0.69	1.33	0.00	0.00	0.00
Uttar Pradesh	63.78	67.40	61.13	23.41	0.00	0.00	3.73	20.47	53.98	1.60	32.51	28.24
Uttarakhand	4.88	1.71	0.00	0.00	0.00	0.00	1.35	0.31	0.06	0.72	3.20	1.43
West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	1.14	2.19	1.63	0.00	0.00	2.14
Total	638.68	578.64	691.12	571.54	509.38	438.00	246.81	306.90	287.46	572.98	839.96	1047.13

* Reported so far by the State Governments (Provisional).
